

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2428
ANSWERED ON:27.08.2012
INDUSTRIAL DISPUTES ACT, 1947
Gangaram Shri Awale Jaywant

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to amend Industrial Disputes Act, 1947;
- (b) if so, the details thereof;
- (c) whether some of the State Governments have also suggested to make amendment in the said Act; and
- (d) if so, the details thereof?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (d): At present, there is no proposal to amend the Industrial Disputes Act, 1947 and the Government has not received any suggestions from the State Governments to make amendments in the Act.